

Hence, I draw the attention of the hon. Home Minister, through you, Sir, to intervene in this matter and do the needful for early disposal of thousands of pending cases in the Foreigners Tribunal and for maintaining justice by giving free and fair judgement without any bias.

**Demand for extending the Scheduled Castes and Scheduled Tribes
(Prevention of Atrocities) Act to Nomadic Tribes**

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, with an objective to bringing about an egalitarian society, the framers of our Constitution have inserted some articles providing opportunities to marginalized sections and to protect them from abuse. Taking a cue from this, the SCs & STs (Prevention of Atrocities) Act was enacted. The innate objective of this Act is to protect the deprived, disadvantaged and oppressed sections of society from any form of atrocity or abuse. This Act covers all listed SCs & STs. But, unfortunately, there are certain sections and Adivasi groups that are not covered under this Act.

Sir, the nomadic tribes, denotified nomadic tribes and semi-nomadic tribes constitute very deprived classes in the society. We also call them *sanchara jaatulu* in Telugu. They are very vulnerable and are subjected to a lot of exploitation. Their condition is worse than the SCs and STs to whom the Atrocities Act was extended. An immediate affirmative action to protect them from abuse would enable them to lead a respectable life in the society.

With this, I request the Government to include nomadic tribes, denotified nomadic tribes and semi-nomadic tribes under the SCs & STs (Prevention of Atrocities) Act.

MR. DEPUTY CHAIRMAN: Dr. Subbarami Reddy. ...*(Interruptions)*... This is not a speech. You have to read the text.

**Demand to provide sufficient budgetary allocation for the
Polavaram project without involving Bank**

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, the Polavaram Irrigation Project is being executed as per the AP Reorganization Act. Therefore, the Central Government should provide specific budgetary allocation for the project and pay the money directly to execute the project. But as on today, the Finance Ministry is asking NABARD to give the money.